

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 169/TT/2018

Subject : Petition for truing up of fees and charges for 2009-14 tariff block and determination of fees and charges for 2014-19 tariff period under Fibre Optic Communication System in lieu of existing Unified Load Despatch & Communication (ULDC) Microwave Links in Southern Region.

Date of Hearing : 23.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : NTPC Limited and 12 others

Parties present : Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for truing-up of the tariff of the 2009-14 period allowed for four fibre optic communication system links in Petition No. 181/TT/2013 and two links covered in Petition No. 487/TT/2014. He further submitted that the instant links are utilised by Power Grid Telecom Department and accordingly, the actual cost of the 7 OPGW links used by Power Grid Telecom Department has been adjusted in the cost of the instant assets. He further requested to allow tariff also for the 2014-19 period as prayed in the petition.

2. The Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

